

(b) According to the provisional unaudited accounts, the losses dur-

ing the last four years are estimated as follows:—

(Rupees in crores)

Year	Loss in the year	Cumulative loss
1976-77	80.07	245.8
1977-78	110.85	356.66
1978-79	220.11	576.77
1979-80	135.00 (estimated)	711.77

ईस्टर्न रीजनल इलेक्ट्रिसिटी बोर्ड के मुख्यालय को अग्रगण्य से जाया जाना

* 113. श्री रामावतार शास्त्री: क्या ऊर्जा और सिंचाई तथा कोयला मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार ने ईस्टर्न रीजनल इलेक्ट्रिसिटी बोर्ड के मुख्यालय को पटना से कलकत्ता से जाने का निर्णय किया है;

(ख) यदि हां, तो उसके क्या कारण हैं;

(ग) क्या यह भी सच है कि इस निर्णय के परिणामस्वरूप कर्मचारियों में भारी असंतोष है; और

(घ) यदि हां, तो उस पर सरकार की प्रतिक्रिया क्या है?

ऊर्जा और सिंचाई तथा कोयला मंत्री (श्री ए० बी० ए० गनी खान चौधरी): (क) और (ख) निम्नलिखित कारणों से सरकार ने मार्च, 1979 में पूर्वी क्षेत्रीय बिजली बोर्ड के मुख्यालय को पटना से कलकत्ता ले जाने का निर्णय किया है।

कलकत्ता में क्षेत्रीय भार प्रेषण केन्द्र के निर्माण करने का दायित्व पूर्वी क्षेत्रीय बिजली बोर्ड के सदस्य-सचिव का है। क्षेत्रीय भार प्रेषण केन्द्र क्षेत्रीय विद्युत् प्रणाली के समेकित प्रचालन का केन्द्र बिन्दु है और लगभग 11 करोड़ रुपए की लागत से इसकी स्थापना की जा रही है। भवन के निर्माण का कार्य प्रगति पर है और सभी आवश्यक उपकरणों के लिए आर्डर दे दिए गए हैं। यह उल्लेखनीय है कि विभिन्न स्तरों पर काफी छानबीन करने के बाद क्षेत्रीय भार प्रेषण केन्द्र की स्थापना के लिए कलकत्ता को चुना गया था। अतः उचित प्रबंध व्यवस्था

के लिए यह आवश्यक है कि क्षेत्रीय बिजली बोर्ड और क्षेत्रीय भार प्रेषण केन्द्र के मुख्यालय एक ही स्थान पर हों। यहां यह भी उल्लेखनीय है कि देश में अन्य सभी क्षेत्रों के क्षेत्रीय बिजली बोर्ड और क्षेत्रीय भार प्रेषण केन्द्र के मुख्यालय एक ही स्थान पर हैं।

(ग) और (घ). इस बारे में कर्मचारियों की ओर से कोई औपचारिक अभ्यावेदन प्राप्त नहीं हुआ है। ऐसा समझा जाता है कि कलकत्ता में आवास, शिक्षा और परिवहन आदि की समस्याएं कर्मचारियों के असंतोष का कारण हो सकती हैं। पटना में पूर्वी क्षेत्रीय बिजली बोर्ड के कर्मचारियों की संख्या 13 है और उन कठिनाइयों की जांच की जा रही है।

Suggestions from Constitutional Experts regarding changes in the Representation of People Act

* 114. SHRI N. E. HORO: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether some eminent constitutional experts have advocated a change in the Representation of People Act requiring political parties to keep audited accounts for recognition by the Election Commission;

(b) if so, the reaction of Government thereto and the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) A news item published in the Hindustan Times dated the 25th February, 1980 has been brought to the notice of the Government wherein it has been stated that Shri N. A. Palkiwala has advocated, *inter alia* a change in the Representation of the People Act requiring political parties to keep audited accounts for recognition by the Election Commission.

(b) No decision has yet been taken.

Irrigation Potential in Gujarat

*115. SHRI D. P. JADEJA: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether there is any plan to increase the irrigation potential in Gujarat State, particularly in Saurashtra region;

(b) if so, the details of the plan implemented in that region upto December, 1979; and

(c) the details of work in hand?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) Gujarat has given high priority to irrigation development. During the Plan period, the irrigation potential in the State has increased from 33,000 hectares in 1950-51 to 9,57,000 hectares by end of the Fifth Plan (1977-78). Out of this 107,940 hectares are in Saurashtra region. The State Government proposes to take up Narmada Multipurpose Project in a big way which would benefit 14.5 lakh hectares of which 4.44 lakh hectares will lie in Saurashtra region.

(b) and (c). A statement giving details of the projects implemented and on hand in Saurashtra region is enclosed.

Statement

Details of major and medium irrigation schemes—completed and on-going in Saurashtra region of Gujarat State

S. No.	Name of the Scheme	Districts to be benefited	Ultimate Irrigation Potential ('000 ha.)
(1)	(2)	(3)	(4)
A COMPLETED SCHEMES			
I. MAJOR SCHEMES			
1.	Shetrunji (Palitana)	Bhavanagar	34.83
II. MEDIUM SCHEMES			
1.	Machundri	Junagadh	0.45
2.	Rawal	Junagadh	0.45
3.	Ozat	Junagadh	2.39
...	Kalindri	Junagadh	1.68